

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

**Original Application No.338/2008
This the 15th day of January 2009**

**HON'BLE MR. M. KANTHAIAH, MEMBER JUDICIAL.
HON'BLE DR. A.K. MISHRA, MEMBER ADMINISTRATIVE.**

Nitish Sinha, aged about 35 years, S/o Sri S.N. Sinha, R/o 2 C, Virindavan Yojna, Rae Bareli Road, Lucknow.

...Applicant.

By Advocate: Shri Amit Chandra for Shri Arvind Kumar.

Versus.

1. Union of India, through the Secretary, Department of Telecommunication, Government of India , Sanchar Bhawan, 20, Ashok Marg, New Delhi.
2. Director (Staff), Department of Telecommunication, Government of India, Sanchar Bhawan, 20, Ashok Road, , New Delhi.
3. Member (Services), Sanchar Bhawan, 20, Ashok Road, New Delhi.
4. Union Public Service Commission through its Scretary, Shahjahan Road, New Delhi.

...Respondents.

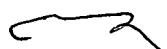
By Advocate: Shri S.P. Singh for R-1 to 3.

Shri Pankaj Awasthi for Shri A.K. Chaturvedi for R-4.

ORDER (Oral)

BY MR. M. KANTHAIAH, MEMBER JUDICIAL.

Shri S.P. Singh, counsel for respondents submitted that he filed Supplementary reply and also submitted that the claim of the applicant has been referred to Respondent-4 for conducting review DPC and in view of the above circumstances the applicant counsel submits that the OA may be disposed of with a direction to the Respondent No.4 for disposal of the same.



2. In view of the above circumstances the Respondent No.4 is directed to complete the review DPC within a period of 2 months from the date of supply of the copy of this order. No costs.



(DR. A.K. MISHRA)

MEMBER (A)



(M. KANTHAIAH)

MEMBER (J)

15-01-09

Amit/.